

ITEM NO.16

COURT NO.11

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition (Civil) No.661/2015

PRIYANKA KUMARI

Petitioner(s)

VERSUS

KUMAR RAVI BHUSHAN & ANR.

Respondent(s)

IA 1/2015-STAY APPLICATION

Date : 09-01-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA
[IN CHAMBERS]

For Petitioner(s) Mr. Kedar Nath Tripathy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner is granted another six weeks' time to serve both the respondents personally through their counsel representing them before the Family Court, Betia (West Champaran).

(POOJA ARORA)
COURT MASTER

(VIDYA NEGI)
BRANCH OFFICER